

**DISTRICT & SESSIONS COURT, PUNE.**

- Ref.:** (i) Hon'ble High Court Letter No.  
RG/1611/32/2021, dated 09-04-2021.
- (ii) Hon'ble High Circular No.  
Insp-1/32/2021, dated 12-04-2021.
- (iii) Hon'ble Bombay High Court letter  
bearing No. Insp.I/67/2021,  
dated 06.09.2021.

No. B-16(ii) / 58 /2021

Date : 01/10/2021

**CIRCULAR**

Whereas the Hon'ble Bombay High Court, vide letter under reference Nos.(i) & (ii), has declared 12<sup>th</sup> and 15<sup>th</sup> to 17<sup>th</sup> April, 2021 as holidays and suspended the functioning of all the subordinate Courts in the State of Maharashtra, up to 18.04.2021, so as to take precautionary measures and to break the chain of Corona Virus.

Therefore, all the Courts and its offices in Pune Judicial District remained closed on 12<sup>th</sup>, 15<sup>th</sup>, 16<sup>th</sup> and 17<sup>th</sup> April, 2021.

AND WHEREAS, pursuant to the Hon'ble High Court letter/circular under reference No. (iii), the functioning of the Courts in Pune Judicial District, is regularized like pre-pandemic days, with 100% attendance of the Judicial Officers and 100% attendance of staff, in both sessions, w.e.f. 07.09.2021.

THEREFORE, in lieu of the holidays declared on 12.04.2021 and 15.04.2021 to 17.04.2021 (i.e. of 4 dates), all the Courts and its offices in Pune Judicial District shall function on the working days mentioned below :

Working Dates
09 <sup>th</sup> October, 2021 (2 <sup>nd</sup> Saturday),
23 <sup>rd</sup> October, 2021 (4 <sup>th</sup> Saturday)
13 <sup>th</sup> November, 2021 (2 <sup>nd</sup> Saturday)
27 <sup>th</sup> November, 2021 (4 <sup>th</sup> Saturday)

All the Judicial Officers in Pune Judicial District to bring this Office Circular to the notice of all the staff members working under their control and the Bar Association of their respective stations.

The Coordinator, Computer Section, District Court, Pune, to upload this Circular on the official website of District Court, Pune.


Inform all the concerned in Pune Judicial District.

Pune.  
Dated: 01<sup>st</sup> October, 2021.

Sd/-xxxx  
(Sanjay A. Deshmukh)  
Principal District & Sessions Judge,  
Pune.

Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 58 /2021,  
District & Sessions Court,  
Pune.  
Date: 01-10-2021.

By Order,  
  
Registrar,  
District & Sessions Court, Pune.

Copy for information and necessary action :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.  
(to inform all the concerned Government Offices in Pune Judicial District),
- (iii) The Additional/Assistant Director of Prosecution, Pune,
- (iv) The President/Secretary, Pune Bar Association, Pune,
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District,
- (vi) All the Heads of the Branches, District Court, Pune.